

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 302 of 1996

Monday, this the 11th day of March, 1996

CORAM:

HON'BLE MR P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

A. Sayed Mohammed Kunju,  
S/o S. Alikunju (Late)  
Post Master,  
Kottarakkara Head Post Office  
(Residing at S.M. Manzil,  
Kattadi PO, Pooyappally) .. Applicant

By Advocate Mr. MR Rajendran Nair

Versus

1. The Senior Superintendent of Post Offices,  
Kollam Division,  
Kollam.
2. The Chief Post Master General,  
Kerala Circle,  
Trivandrum. .. Respondents

By Advocate Mr. MHJ David J, ACGSC

The application having been heard on 11th March, 1996,  
the Tribunal on the same day delivered the following:

O R D E R

PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Applicant who is a Post Master at Kottarakkara Head Post Office, prays that on medical grounds he may be transferred as Deputy Post Master at Kollam Head Post Office. He has made A4 representation in this behalf to the first respondent on 8-2-96, and it is stated to be pending. Counsel for applicant prays that till A4 representation is disposed of, the vacancy at Kollam Head Post Office may be kept unfilled.

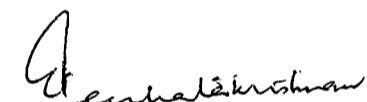
2. I accordingly direct first respondent to consider A4 representation and pass appropriate orders thereon within

one month from today. In order to enable him to do so effectively, the vacancy at Kollam Head Post Office, if it has not been filled up as on date, may be kept unfilled and filled up after a decision is taken on A4 by the first respondent.

3. Standing Counsel present in the Court is directed to take notice for respondents. He undertakes to forward a copy of the Original Application and a copy of this order to first respondent for compliance.

4. Application is disposed of as aforesaid. Parties will suffer their costs.

Dated the 11th March, 1996



P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

ak/11.3

LIST OF ANNEXURE

1. Annexure A4: True copy of the representation dated 8.2.1996 submitted by applicant to the Ist respondent.